

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:812
ANSWERED ON:05.12.2003
IMPORT OF CHINESE SILK FABRICS
SHYAMA SINGH;UTTAMRAO DEORAO PATIL

Will the Minister of TEXTILES be pleased to state:

- (a) whether the silk producing States have recently urged the Union Government to curb the imports of cheap Chinese silk fabrics;
- (b) if so, the details thereof;
- (c) whether there has been sizable increase in the imports of Chinese fabrics after the imposition of anti-dumping duty; and
- (d) if so, the concrete steps taken to check such imports of cheap Chinese silk fabrics?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES(SHRI GINGEE N. RAMACHANDRAN)

(a) &(b) Yes, Sir. Import of silk fabrics from China has increased from 766 M T in 2001-02 to 3290 MT (P) in 2002-03 with corresponding value of Rs.84.29 crores and Rs.191.52 crores respectively.

(c) There has been an increase in import of Chinese silk fabrics after the removal of quantitative restrictions on 1.4.2001. It is too early to access firm figures of imports since levy of final antidumping duty on raw silk imports in July, 2003, to be able to analyse them.

(d) A petition has since been filed by Karnataka Weavers Associations before the Directorate General of Anti-Dumping & Allied Duties, the designated authority, requesting for initiation of antidumping investigations on imports of silk fabrics from China PR. Through Research and Technological efforts of Central Silk Board breakthrough has been achieved for production of international standard of silk to enhance the availability of superior quality silk indigenously.